

ge and medium sector, 2143 units have not yet set up effluent treatment plants as required under the law.

(b) The measures taken by the Government include the following:

- (i) Minimum national standards have been evolved in respect of various types of polluting industries and phased programme has been launched for their implementation;
 - (ii) Emission limits for air polluting industries have been prescribed;
 - (iii) Air pollution control areas have been declared;
 - (iv) Financial incentives are given to industries for installation and satisfactory performance of pollution control equipment; and
 - (v) Tax concessions are given for shifting of polluting industries from congested areas.
- (c) Prosecutions have been launched against 515 industrial units for violation of laws.

Transistor bomb explosions in the Capital

354. SHRI SYED AHMAD HASHMI:
SHRI F. M. KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed/injured and loss of property due to transistor bomb explosions in the capital during the last three months;

(b) the number of persons arrested in this connection and the action taken against the culprits; and

(c) whether any enquiry has been conducted, if so, what are its findings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHD. KHAN): (a) 49

persons were killed and 49 persons were injured in the Union Territory of Delhi in the bomb blasts during the past three months. The property worth Rs. 29,000 was lost in the blasts.

(b) 51 persons were arrested in connection with these blasts. The cases are pending investigation. On completion of the investigation, charge sheets will be filed against the accused persons in appropriate courts.

(c) No, Sir. No separate inquiry was ordered or conducted into these cases.

Restrictions on visits to Taj during nights

355. SHRIMATI RATAN KUMARI:
SHRI NAND KISHORE BHATT:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have put any restrictions on visits to the Taj in moon lit nights; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO): (a) and (b) No, Sir, except entry into the underground cenotaph chamber.

Deployment of sky marshals or trained commandos in air flights

356. SHRIMATI RATAN KUMARI:
SHRI NAND KISHORE BHATT:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to depute sky marshals or trained commandos in the flights of IA and AI to prevent highjacking; and